

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 605/2017
O.A No. 3443/2013**

New Delhi, this the 01st day of November, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Rajesh Kumar, Age-38+ years,
S/o Sh. Nav Raj Singh,
R/o-A-156, Mansarovar Park,
DDA Flats, Delhi-32.Petitioner

(By Advocate : Mr. Rajesh for Sh. Sachin Chauhan)

Versus

Dr. Randeep Gularia,
Director, AIIMS, Ansari Nagar,
New Delhi-29.Respondent

(By Advocate : Mr. Raj Kumar Gupta with Mr. B. P. Gupta)

ORDER (ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

Mr. R. K. Gupta, learned counsel for the respondents handed over a copy of the order dated 15.09.2017 of the Hon'ble High Court of Delhi in W.P (C) No. 8233/2017 in which the Hon'ble High Court has stayed the order of this Tribunal, which is taken on record.

2. Accordingly, the C.P. is dismissed with liberty to the petitioner to revive it subject to the final outcome of the Writ Petition.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/